Form of Caveat

CAVEAT IN THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL NEW DELHI

	Cav	veat No	(of		
In the ma	tter of appeal aga	ainst order dated	l	_ passed	by	
(Copy	enclosed)/	expected	to	be	instituted,	by
			(F	By any p	erson)	
	Against (Applicant-Caveator)					
Na rd	e Registrar tional Company Floor, Pt. Deen I G.O. Complex, L	Dayal Antyoday	a Bhaw	an,	3.	
Let no su	bstantive order (here state in det	ail the p	recise na	ture of the	
order app	orehended)					
be made i	in the above mat	ter without notic	ce to the	undersig	gned.	
Filed on					Name & address r & his counsel,	